

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

127. C.P.(IB)-919(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Central Bank of India

V/s.

Mr. Salil Anupendra Chaturvedi

Appearance

For Petitioner: Adv. V.K. Nair

For RP: Adv. Rahul P. Darji i/b Mr. Manoj Kumar Mishra is present
through VC.

For Respondent/PG: Adv. Dharam Jumani a/w Vinay Gajjar i/b Adv.
Chandrika Prajapati.

SECTION 95 (1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the RP seeks time to file report. Let the same be done within
ten days from today.

Ld. Counsel for the PG submits that the RP report may be served upon the
Personal Guarantor through counsel on the following email id.
adv.cpn@gmail.com.

RP to serve report on the FC and PG. Reply, if any, be filed within 2 weeks
from receipt of report. List on **27.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)